GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 3048

ANSWERED ON 21.12.2023

REJUVENATION OF WATER BODIES

†3048. SHRI GAJENDRA SINGH PATEL

Will the Minister of JAL SHAKTI be pleased to state:

(a) whether any project has been started or is under consideration with the Government to revive and rejuvenate the water bodies in the country particularly in Madhya Pradesh;

(b) if so, the details thereof;

(c) the details of the funds allocated and utilized under the scheme related to rennovation, revival and rejuvenation of water bodies in the country including Madhya Pradesh;

(d) the efforts being made by the Government to prevent encroachment of water bodies in Madhya Pradesh;

(e) the details of the funds allocated and spent for cleaning traditional water bodies in Madhya Pradesh during the last three years; and

(f) the details of the projects on which work is going on in Madhya Pradesh at present?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) & (b) Water being a State subject, it is for the State Governments concerned to take up projects to revive and rejuvenate the water bodies under their respective jurisdiction, as per their priorities and resource availability. Details in this regard are also to be maintained by the State Governments themselves.

(c) Details regarding funds allocated and utilized under the scheme related to renovation, revival and rejuvenation of water bodies are also being maintained by the State Government concerned.

However, this Ministry is providing financial assistance to the identified schemes under Repair, Renovation and Restoration of Water Bodies (RRR of WBs) component of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY)-Har Khet Ko Pani (HKKP) launched in 2015-16. Since 2015-16 till 2022-23, a total of 2,080 number of water bodies having estimated cost of Rs. 2,031.96 crore have been included under the said scheme of RRR of WBs. Out of these, 872 number of schemes have been completed. Against total central assistance of Rs. 1,184.57 crore to be released for these schemes, Rs. 308.61 crore has been released so far. However, there is no project from Madhya Pradesh included under the scheme during this period.

(d) It is for the State Governments concerned, including Madhya Pradesh, to take measures for preventing encroachment of water bodies in their respective jurisdiction. However, with the objective of developing a national database of all water bodies in the country, this Ministry has carried out first census of water bodies, with reference year 2017-18. Information on all important aspects of the water bodies, including

their type, condition, status of encroachments, use, storage capacity, status of filling up of storage etc. have been collected during the census. The census has identified a total of 24.25 lakh water bodies across the country. Out of these, about 38.5 thousand number of water bodies are reported to be encroached, including 1,779 water bodies from the state of Madhya Pradesh.

The report of first Census of Water Bodies has been published and uploaded in the website of the Ministry, and information also shared with States/UTs for taking appropriate corrective measures.

(e) & (f) Ministry of Jal Shakti has been taking up annual nation-wide campaign "Jal Shakti Abhiyan - Catch the Rain" (JSA:CTR) for various water conservation measures in urban and rural areas of all the districts in the country, with active participation by the State Governments and the community. From March, 2021 onwards till date 17,785 number of traditional water bodies have been renovated under this programme. Expenditure under these works are being made under the various ongoing schemes of the Government of India as well as the State Government.
